GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA

UNSTARRED QUESTION NO. 2527 TO BE ANSWERED ON 16.03.2022

Outstanding dues of Coal India Ltd.

2527. SHRI ANUBHAV MOHANTY:

Will the Minister of COAL be pleased to state:

(a) whether there is cash crunch in Coal India Limited (CIL) and its subsidiaries and have outstanding dues in thousands of crores;

(b) if so, the total dues of CIL and its subsidiaries as of now; unit-wise;

(c) whether there is any plan of the Government to increase the prices of Coal in the near future and if so, the details thereof;

(d) the last time when the prices of Coal were increased alongwith increase in percentages; and

(e) whether the CIL and its subsidiaries have resorted to seeking loan in order to get over the cash crunch and if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) & (b) At present there is no cash crunch in Coal India Limited and its subsidiaries. However, gross debtors of Coal India Limited (ClL) and its subsidiaries stood at Rs. 22165.85 crore and Rs. 15293.17 crore (Provisional) as on 31.03.2021 and 28.02.2022.

Subsidiary-wise coal sales dues as on 31.03.2021 and 28.02.2022 is as below:

| | | () | In Rupees crore) |
|---|-----------------------------|------------|--|
| Name of Subsidiary | Balance as on 31.03.2021 | 28.02.2022 | Increase/ decrease over 31.03.2021 |
| Coal Company | Total | Total | Total |
| Eastern Coalfields Limited (ECL) | 4,793.34 | 3,162.02 | -1,631.32 |
| Bharat Coking Coal Limited (BCCL) | 3,639.03 | 1,483.87 | -2,155.16 |
| Central Coalfields Limited (CCL) | 4,213.61 | 2,833.76 | -1,379.85 |
| Northern Coalfields Limited (NCL) | 3,118.18 | 2,173.33 | -944.85 |
| Western Coalfields Limited (WCL) | 3,461.54 | 2,662.93 | -798.61 |
| South Eastern Coalfields Limited (SECL) | 2,465.69 | 3,374.52 | 908.83 |
| Mahanadi Coalfields Limited | 1,428.88 | 847.85 | -581.03 |

| (MCL) | | | |
|---|-----------|-----------|-----------|
| North Eastern Coalfields (NEC) | 11.17 | 11.17 | 0.00 |
| TOTAL CIL | 23,131.44 | 16,549.46 | -6,581.99 |
| (-) Adjustment for Provision for Coal Quality Variance etc | 965.59 | 1,256.29 | 290.70 |
| Gross Debtors | 22,165.85 | 15,293.17 | -6,872.69 |

(c) Price of domestic coal is deregulated in nature and not notified by Government of India. Coal producing company, Coal India Limited determines the prices of domestic coal based on various factors such as costing, future projects viability, changes in inflationary cost indices, competitiveness with imported coal etc.

(d) The last revision in price of coal was done by CIL with effect from 01.12.2020 whereby prices were increased by Rs. 10/- per tonne across all the 17 grades of coal for both regulated and non-regulated sector. In percentage terms it translates in an increase of 0.3% to 2.25 % (for regulated sector) and 0.3% to 1.88 % (for non-regulated sector).

(e) There is no significant short term borrowings as on 31.12.2021. However, Rupees 46.50 crore of Short term bank borrowing is outstanding in Bharat Coking Coal Limited & Rupees 0.14 crore of Bank Overdraft is outstanding in Eastern Coalfields Limited as on 31.12.2021.
